

THE HIGH COURT OF JUDICATURE AT BOMBAY

ORIGINAL SIDE

NOTIFICATION

NO. P.3603/2019.—The Honourable the Chief Justice and Judges of the Bombay High Court are pleased to direct that the following amendment be made in the Bombay High Court Original Side Rules, 1980.

Add the following para as Rule 985 (A) after existing Rule 985 in PART V - (MISCELLANEOUS) of the Bombay High Court Original Side Rules, 1980 :—

“ 985(A). *Practice Directions issued by the Hon'ble Chief Justice.*—The Hon'ble Chief Justice may, by Notification, issue Practice Directions to supplement these Rules including provisions contained in Appendices annexed and forms prescribed.”

High Court of Judicature at Bombay,
dated the 22nd November 2019.

SURENDRA P. TAVADE,
Registrar General..

THE HIGH COURT OF JUDICATURE AT BOMBAY

APPELLATE SIDE

NOTIFICATION

No. P.3603/2019.—The Honourable the Chief Justice and Judges of the Bombay High Court are pleased to direct that the following amendment be made in the Bombay High Court Appellate Side Rules, 1960 (Reprint 1981).

Add the following para as Rule 6 after existing Rule 5 in Chapter XXX of the Bombay High Court Appellate Side Rules, 1960 (Reprint 1981) :—

“ **6. Practice Directions issued by the Hon'ble Chief Justice.**— The Hon'ble Chief Justice may, by Notification, issue Practice Directions to supplement these Rules including provisions contained in Appendices annexed and forms prescribed.”

High Court of Judicature at Bombay,
dated the 22nd November 2019.

SURENDRA P. TAVADE,
Registrar General.

